

the Government would take steps to bring out leaflets and pamphlets in Tibetan language in view of the fact that there are a large number of Tibetan refugees in Kalimpong and Sikkim? Also, more leaflets are required to be sent to Bhutan.

**Mr. Speaker:** That is a suggestion for action. All hon. Members may kindly send in suggestions as to how the publicity should be improved if they are not satisfied with the present arrangement. (*Interruption*).

**Shri Braj Raj Singh:** I wanted to know, Sir, how many copies of the atlas have been sold out. Can we not have this information from the hon. Deputy Minister?

**Mr. Speaker:** He cannot have it now.

#### Loans to Textile Industries

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 \*1431. { Shri Aurobindo Ghosal:  
 Shri B. Das Gupta:  
 Shri S. M. Banerjee:  
 Shri D. C. Sharma:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether any new loan has been sanctioned for modernisation and rehabilitation of machineries in textile mills in 1960; and

(b) if so, what are the terms and conditions of this loan?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). A statement giving the required information is laid on the Table of the House. [See Appendix III, annexure No. 86].

**Shri Aurobindo Ghosal:** From the statement we find that about Rs. 2 crores were declined after being sanctioned by the cotton textile mills. May I know what are the reasons for their declining this amount?

**Shri Manubhai Shah:** Sometimes the mills find their own resources and, therefore, they would rather use their

own reserve funds rather than borrow from the NIDC. As the amounts indicate, 52 mills have taken advantage of this and Rs. 12 crores have been committed.

**Shri Aurobindo Ghosal:** May I know the terms on which the loans are given? We do not find any terms given here. In how many years have these loans to be repaid and what is the rate of interest on which these loans are given?

**Shri Manubhai Shah:** The rate of interest varies from 5½ per cent. to 6 per cent. and the usual terms of 15 instalments after modernisation is completed starting from the next year will apply.

**Shri B. Das Gupta:** May I know whether the terms and conditions have been finalised or not? If they have been finalised, may I know whether this condition that after modernisation there should be no retrenchment of workers in the factory has been imposed or not?

**Shri Manubhai Shah:** There are two quite different aspects. One is the economic and commercial aspect, and the other is the labour aspect. As far as the first aspect is concerned, the scheme is under operation for the last four years and a large number of mills have been modernised as a result of NIDC. About the second aspect, already, as the House is aware, all the modernisation is without retrenchment; that is, against the normal leave reserves and casual labour going out the expansion is adjusted.

**Shri S. M. Banerjee:** May I know what positive steps have been taken to see that this money sanctioned by the Government as loan is not misused or used for purposes other than textile industry, and what restrictions have been imposed?

**Shri Manubhai Shah:** The real restriction is, as the House would be able to appreciate, that out of the Rs. 12 crores which have been approved and sanctioned only those monies are re-

leased which are actually to be paid for obtaining the machinery at site. Till the machinery is obtained either by import or through local purchase no money is allowed to be withdrawn. That is a great safeguard and, therefore, the rest of the money remains in balance with us.

**Shri Rameshwar Tantia:** May I know whether it is possible that the NIDC loans can be given at two stages if it is necessary for further modernisation and it is applied for?

**Shri Manubhai Shah:** The general policy is that the financial help required for the first phase of the scheme should be taken as otherwise it becomes overlapping and, as the House will appreciate, such a loan would become infructuous. Therefore, the first stage has to be implemented before the second loan will become eligible.

**Shri Heda:** In view of the apprehension that after the Textile Mills Wage Board Award it is likely that many more mills may be affected, have Government made any relaxation in the terms or is there any liberalisation in the attitude for making these industries to stand on their own legs?

**Shri Manubhai Shah:** This, of course, does not arise out of this question, but I may inform the hon. Member that in the decision of the Wage Board announced by the Government all such mills—not all covered by these loans but those which have been the subject of enquiry under section 15 of Industries Act—are to be differentially treated so that those which are closed down or are highly uneconomic are not saddled with the same burden as the running mills.

**Shri S. M. Banerjee:** From the reply of the hon. Minister, Sir, should I take it that those mills which were facing closure but which were helped by the Centre and are making a profit will also be taken on a different footing or they will also be under the policy contained in the report of the Wage Board?

**Shri Manubhai Shah:** The wording of the resolution of the Wage Board is very clear. It is said that those mills where the State Governments are working as authorised controllers, if they are eligible, for loans they will be certainly assisted like any other mills. But as far as the application of the decision of the Wage Board is concerned, if they have been taken over as a result of section 15 enquiry certainly the decision will apply to them, but if they have been taken over due to any other type of liquidation proceedings as some of the mills in Bombay have been taken over they do not form part of the decision.

**Shri Punnoose:** I hope that applications are called for loans, the applications are examined and then the loans are granted. How is it that some of the loans are declined? Is there anything fishy about it?

**Shri Manubhai Shah:** Sir, it naturally takes 4 to 6 months or sometimes even 9 months, for doing all this detailed examination because the amounts involved are large. In the meantime the mills, in some cases, are able to make their own arrangements. Therefore, they go ahead with the rehabilitation scheme without the assistance of the NIDC. I may say this for the information of the House that this scheme has worked as a great catalytic agent, and twice or even three times the amount we have approved of and sanctioned has gone into modernisation under this scheme.

**Shri Jadhav:** May I know what will be the amount of foreign exchange involved in the application considered and finalised?

**Shri Manubhai Shah:** That will be quite distinctly different, but on an average what we produce today is about 33 per cent. to 50 per cent. of the textile mill unit requiring different types of machinery, and the same ratio would perhaps be true for these loans also.

**Shri Tangamani:** May I know how much out of these loans sanctioned for the year 1959 has been utilised? I would like to know whether the one crore loan which was granted to the Madura Mills has been utilised in full or in part?

**Shri Manubhai Shah:** As far as the Madura Mills are concerned, they are definitely utilising it, but it would be difficult to give different figures for different years and for different States. If hon. Members are interested we have circulated a detailed note to the members of the informal consultative committee. If other friends are also interested, I will be happy to supply them also the same information.

**Shri Tangamani:** The information may be given to other Members also.

**Shri K. N. Pandey:** May I know the names of textile mills in Kanpur who have applied for loans for modernisation?

**Shri Manubhai Shah:** They are all included. Kanpur industry is also a part of the modernisation scheme.

**Shri S. M. Banerjee:** Some of the mills in Kanpur who have been facing closure have closed and they have also applied for loans. I want to know the total amount sanctioned for the Kanpur mills.

**Shri Manubhai Shah:** I will certainly supply the figures to the hon. Member. But I can say that except the one application from the Kanpur Cotton Mills where the security was inadequate, all the rest of the applications have been included.

**Shri M. B. Thakore:** May I know whether the Government propose to give loans to all the closed mills in Gujarat?

**Shri Manubhai Shah:** Yes, Sir; everyone, whether in Gujarat or elsewhere, wherever the mill is closed and the corpus is secure and the scheme is good and the working is going to be economic by the change of manage-

ment or some improved management, is entitled and eligible for the loans.

#### **Allotment of Land to "Link" Magazine**

**\*1432. Shri Raghunath Singh:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that a piece of land is allotted to the Link magazine to construct its building; and

(b) if so, the terms of such transfer?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) and (b). Presumably the question refers to the plot of land allotted to M/s. United India Periodicals (P) Ltd. who are publishing the "Link" magazine. A half acre plot on the Delhi-Mathura Road at Delhi has been allotted to this party. They have paid the premium money and taken possession of the site. Agreement to lease etc. have yet to be concluded. The standard terms and conditions for perpetual lease will inter alia include payment of premium @ Rs. 1,25,000 per acre plus 2½ per cent. on it as the annual ground rent, completion of building within two years, the building to be used for the purpose for which the land is allotted, no subletting or transfer of property without the permission of the lessor, revision of ground rent after every thirty years.

**Shri Raghunath Singh:** The market value of this land will be more than Rs. 6 lakhs at the present prevailing rate in Delhi. May I know if it is not a fact that all the newspapers who have been allotted land have got printing presses except Link, and why an exception was made in this case?

**Shri Anil K. Chanda:** I do not know what is the exact market value of land in that area. But about ten years ago, a decision was taken that in order to attract the newspaper industry to Delhi about ten plots in an area to the east of Delhi-Mathura Road would be allotted to the news-